(a) The total quantity of small and large cardamom produced during the last three years is as under:—

(Qty.: In Metric Tonnes)

	Small	Large
	Cardamom (Quantity)	Cardamom (Quantity)
1993-94	6600	3725
1994-95	7000	3450
1995-96 (Estimates)	7900	4700

Source: Spices Board (b) and (c) The total quantity and value of cardamom exported during the last three years is as under:—

(Qty. : In Metric Tonnes)
(Value: Rs. Crores)

		(value: Rs. Crores)			
		Small		Large	
	C	ardamom	Caro	lamom	
	(Q	ty.) Valu	e Qty.	Value	
1993-94	387	14.55	1797	12.57	
1994-95	257	7.63	1293	8.13	
1995-96	500	s12.40	1784	12.35	
(Prov.)					

Source: Spices Board

- (d) Some of the steps taken to enhance production and productivity of cardamom are:—
 - Production and supply of quality planting materials through departmenal nurseries, certified nurseries and tissue culture laboratories;
 - Providing financial assistance for construction of water storage devices, installation of equipments for irrigation and soil and moisture conservation;
 - Providing cash assistance for replantation of old, diceased and uneconomic plantations;
 - (4) Setting up high production technology demonstration plots; and

(5) Providing extension advisory services for educating the growers on scieitific cultivation practices.

Transfer of Bailadila Mines in Madhya Pradesh

- *511. SHRI KAKKHIRAM AGARWAL: Will the Minister of STEEL be pleased to state:
- (a) whether a part of the 11-B iron ore mine, Bailadila, in Madhya Pradesh is being transferred to a joint venture company;
- (b) if so, the name of the company and its sharehojders; and
- (c) the percentage of shares held by each shareholder?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDR PRASAD BAISHYA):—

(a) Government accorded approval on 12th/13th June, 1995 to the proposal to allow National Mineral Development Corporation Limited (NMDC) to take up development of Bailadila Deposit 11-B in collaboration with M/s. Nippon Denro Ispat Limited (NDIL). NMDC and NDIL signed a Joint Venture (JV) agreement on 10th July, 1995 for the purpose and a new JV Company, namely Bailadila Mineral Development Company Limited (BMDCL), was incorporated on 31.7.95. NMDC has also submitted an application to the State Government of Madhya Pradesh for transfer of mining lease for Deposit 11-B in favour of the JV company.

The Government of Madhya Pradesh vide their letter dated 6.1.% sought approval of the Central Government from the Ministry of Mines, as required under the provisions of the MMRD Act, 1957, for transfer of mining lease of Bailadila Deposit 11-B in favour of the JV Company. While seeding the Central Government approval, the State

Government have also proposed to incorporate certain conditions such as involvement of the State Government in the equity of the JV Company to the extent of 20%, setting up of a Steel Plant in the State, recruitment of manpower from the State especially from District Bastar, establishement of schools/ hospital in the area by the JV company etc. The Ministry of Mines approved the proposal on 21st March, 1996 subject to observance of the provisions of MMRD Act, 1957 and Mineral Concession Rules, 1960. observing that "the State Government, the proposed joint venture company, i.e., Bailadila Mineral Development Company Ltd. and NMDC should arrive at a uniform and agreed set of conditions for the transfer and incorporate them in an agreement or any other appropriate legal instrument".

Ministry of Mines vide their lotter dated 13.6.96 requested Government of Madhya Pradesh to inform whether NMDC has consented to the conditions that the State Government proposed to incorporate under Rule 27(3) of the MCR, 1960.

The State Government of Madhya Pradesh has requested Ministry of Steel vide their letter dated 19.6.96 and 3.8.96 to advise NMDC to send their consent on the conditions proposed by the State Government.

(b) and (c) Name of the Joint Venture Company is Bailadila Mineral Development Comapny Limited. In terms of the provisions of the Joint Venture Agreement dated 10.7.1995, National Mineral Development Corporation Limited (NMDC), and Nippon Denro Ispat Limited (NDIL) and its associates are holding 11% and 89% of the equity capital of the said joint venture company respectively.

The NMDC has informed that the authorised equity capital of BMDCL is Rs. 5 crores and the total paid-up equity capital as on 2nd September, 1996 is

Rs. 10,000. The share holding pattern is as under:

Membe	No. of Equity Shares	held I	Percentage
r			
1.	N.M.D.C Ltd.	110	117.
2. Share	Holding of NDIL and	its Associates	
(a)	Nippon Denro Ispat		
	Limited.	150	157.
(b)	Mr. Pramod Kumar Mitta	al 100	107.
(c)	Mr. Vivek Sett	200	207.
(d)	Mr. Pramod Kumar		
	Saraogi	150	157.
(e)	Mr. Vindo Garg	150	157.
(0	Mr. Arvind Jain	140	147.

कोयला खनन के क्षेत्र में परामझंदात्री सेवा

*512. श्री कनकर्सिंह मोहनसिंह मंगरोला: क्या
कोयला मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या गत तीन वर्षों के दौरान सेन्ट्रल माइन्स प्लानिंग एंड डिजाइन इन्स्टीट्यूट को कोयला खनन के क्षेत्र में परामर्शदात्री सेवा के लिए कोई आर्डर मिले हैं;
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है: और
- (ग) सेन्ट्रल माइन्स प्लानिंग एंड डिजाइन इन्स्टीट्यूट (सी॰एम॰पी॰डी॰आई॰) द्वारा प्राप्त किए गए विदेशी आर्डर कितने हैं और ऐसे ठेकों का कुल मूल्य कितना है?

कोयला मंत्रालय की राज्य मंत्री (श्रीयती कांति सिंह) (क) से (ग) जी, हां। वर्ष 1995-96 को समाप्त तीन क्वों की अवधि के दौरान केन्द्रीय खान आयोजन एवं डिजाइन संस्थान लिमिटेड द्वारा भारत में कोयला खनन क्षेत्र में (लिगाइट सहित), कुल 18 परामर्शदात्री कार्य संबंधी आर्डर प्राप्त किए गए हैं, जिनकी कीमत 240.83 लाख रुपए है। इन कार्य संबंधी आर्डरों की। वर्ष-बार कुल कीमत नीचे दर्शाई गई हैं:—

वर्ष	परामर्शदात्री कार्य संविद्य की कीमत संबंधी आईरों की (लाख रुपए में) संख्या		
1993-94	3	21.66	
1994-95	9	79.07	
1995-96	6	140.10	
 जोड़	18	240.83	